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**No.TOP/
Government of India
Trade Marks Registry
IP Building, GST Road, Guindy,
Chennai - 600 032.**



OPPOSITION HEARING FOR THE MONTH OF JANUARY – 2013

BEFORE MR.V.NATARAJAN, DEPUTY REGISTRAR OF TRADE MARKS & G.I.R

ADJOURNMENT HEARING DATE -01/01/2013

THE FOLLOWING MATTERS ARE FIXED FOR DISPOSAL

S NO	APPLICATION NO	OPP NO	TIME	AGENT NAMES	REMARKS
1	448446	2767	12.15PM	SHUKLA TRADE MARK & F.C SHAH & CO	
2	456448	53628	12.30PM	L.R SWAMI & CO & L.S DAVAR & CO	
3	484597	50708	2.15PM	KAMATH & KAMATH & DELHI REGISTRATION SERVICE	
4	516248	50670	2.30PM	NSL LTD & RAO & RAO	
5	543664	226744	3.00PM	V.BALAKRISHNAN & A.V NATHAN ASSOCIATES	



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OPPOSITION HEARING FOR THE MONTH OF JANUARY – 2013

BEFORE MR.V.NATARAJAN, DEPUTY REGISTRAR OF TRADE MARKS & G.I.R

ADJOURNMENT HEARING DATE -02/01/2013

THE FOLLOWING MATTERS ARE FIXED FOR DISPOSAL

S NO	APPLICATION NO	OPP NO	TIME	AGENT NAMES	REMARKS
1	1232740	215502	11.00AM	V. BAGYARAGHAVAN & S.DHARAMAKKAN	
2	572276	716560	11.15AM	DEPENNING & DEPENNING & TRADE MARK PROTEC CO	
3	581056	57418	11.45AM	SURANA & SURANA & G.V.S JAGANNADHA RAO	
4	584515	724307	12.00PM	G.V RAO & ASSOCIATES & MAHTTA & CO	
5	561228	52300	12.15PM	USHODAYA ENTERPRISES & M.P MIRCHANDANI	
6	554342	52986	12.45PM	D.P AHUJA & CO & FATEHCHAND C.SHAH	



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BEFORE MR.V.NATARAJAN, DEPUTY REGISTRAR OF TRADE MARKS & G.I.R

ADJOURNMENT HEARING DATE -02/01/2013

THE FOLLOWING MATTERS ARE FIXED FOR DISPOSAL

S NO	APPLICATION NO	OPP NO	TIME	AGENT NAMES	REMARKS
7	555121	58747	2.00PM	V.BALAKRISHNAN & DELHI REGISTRATION SERVICE	
8	591846	62019	2.15PM	A.V NATHAN ASSOCIATES & V.BALAKRISHNAN	
9	593667	179679	2.30PM	DELTA LEGAL & ANAND & ANAND	
10	595795	56217	2.45PM	PRIYA EXPORTS P LTD & S.S RANA & CO	
11	599970	55980	3.15PM	MOHAN ASSOCIATES & LOGIC TRADE MARK COMPANY	



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Opposition Hearing for the Month of JANAUARY- 2013

BEFORE MR.V.NATARAJAN,DEPUTY REGISTRAR OF TRADE MARKS & G.I.R

ADJOURNMENT HEARING DATE 03/01/2013

THE FOLLOWING MATERS ARE FIXED FOR DISPOSAL

SL:No	App:No	Opp:No	Time	Agent's Name	Remarks
1	614722	62549	11.00 A.M	M.K RAO ADVOCATE & Y.J TRIVEDI &CO	
2	615528	56151	11.15 A.M	MOHAN ASSOCIATES & P.C.N RAGHUPATHI AD	
3	615554	59891	11.30 A.M	MOHAN ASSOCIATES & REMFY & SAGAR	
4	623534	721357	11.45 A.M	VEERARAGHAVAN & K&S PARTNERS	
5	623545	224782	12.00 P.M	VEERARAGHAVAN & MRS V.G PARULKAR	



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ADJOURNMENT HEARING DATE 03/01/2013

THE FOLLOWING MATERS ARE FIXED FOR DISPOSAL

SL:No	App:No	Opp:No	Time	Agent's Name	Remarks
6	632018	60895	12.15 P.M	MICROLABS LIMITED & REMFY & SAGAR	
7	634116	730484	12.30 P.M	KHODAY ESHWARSA & LALL & SETHI	
8	634121	259270	12.45 P.M	DOWELL &CO LTD & AZB&PARTNERS	
9	636074	175037	2.00 P.M	KAMATH &KAMATH & MRS CHANDRAKANT	
10	636986	720132	2.15 P.M	DEPENING&DEPENING & MRS RVR ASSOCIATES	



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OPPOSITION HEARING FOR THE MONTH OF JANUARY – 2013

BEFORE MR.V.NATARAJAN, DEPUTY REGISTRAR OF TRADE MARKS & G.I.R

ADJOURNMENT HEARING DATE -04/01/2013

THE FOLLOWING MATTERS ARE FIXED FOR DISPOSAL

S NO	APPLICATION NO	OPP NO	TIME	AGENT NAMES	REMARKS
1	806097	726405	11.00AM	RANJAN NARULA ASSOCIATES & KHODAY BREWERIES LTD	
2	807718	712362	11.15AM	WORLD WIDE REGISTRATION & LALJI ADVOCATES	
3	812849	732858	11.30AM	SHUKLA TRADE MARK COMPANY & C.DANIEL & GLADYS	
4	814405	721468	11.45AM	MOHAN ASSOCIATES & BABU ASSOCIATES	
5	843411	724235	12.00PM	C.DANIEL & GLADYS & NAINAR DAYAKAR	
6	843414	723362	12.15PM	C.DANIEL & GLADYS & NAINAR DAYAKAR	
7	843426	724236	12.30PM	C.DANIEL & GLADYS & NAINAR DAYAKAR	
8	843433	723365	12.45PM	C.DANIEL & GLADYS & NAINAR DAYAKAR	



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ADJOURNMENT HEARING DATE -04/01/2013

THE FOLLOWING MATTERS ARE FIXED FOR DISPOSAL

S NO	APPLICATION NO	OPP NO	TIME	AGENT NAMES	REMARKS
9	653585	110942	2.00 PM	K & S PARTNERS & GREENWICH OILS P LTD	
10	843443	723366	2.15PM	C.DANIEL & GLADYS & NAINAR DAYAKAR	
11	843437	723363	2.30PM	C.DANIEL & GLADYS & NAINAR DAYAKAR	
12	843438	723364	2.45PM	C.DANIEL & GLADYS & NAINAR DAYAKAR	
13	722600	725675	3.00PM	KHODAY BREWERIES & DELHI REGISTRATION SERVICE	
14	728798	721403	3.15PM	LALL & SETHI & KHODAY BREWERIES LTD	
15	756398	735278	3.30PM	L.R SWAMI & CO & ARORA REGISTRATION SERVICE	
16	848615	726588	3.45PM	G.RAMJI & VISHESH & ASSOCIATES	
17	848615	726040	4.00PM	G.RAMJI & V.G PARULKAR	



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ADJOURNMENT HEARING DATE -04/01/2013

THE FOLLOWING MATTERS ARE FIXED FOR DISPOSAL

S NO	APPLICATION NO	OPP NO	TIME	AGENT NAMES	REMARKS
18	794536	197340	4.15PM	C.DANIEL & GLADYS & VISHESH & ASSOCIATES	
19	851809	200497	4.30PM	V.BAGYARARAGHAVAN & WORLD WIDE REGISTRATION BUREAU	
20	873911	724386	4.45 PM	DEPENNING & DEPENNING & ANAND & ANAND	
21	873912	724387	4.45 PM	DEPENNING & DEPENNING & ANAND & ANAND	
22	518258	259533	2.00 PM	DELHI REGISTRATION SERVICE & G.S RIJHWANI & CO	
23	1296344	259290	2.30 PM	G.RAMJI & P.C.N RAGHUPATHY	



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OPPOSITION HEARING FOR THE MONTH OF JANUARY- 2013

BEFORE MR.V.NATARAJAN, DEPUTY REGISTRAR OF TRADE MARKS & G.I.R

ADJOURNMENT HEARING DATE -07/01/2013

THE FOLLOWING MATTERS ARE FIXED FOR DISPOSAL

S NO	APPLICATION NO	OPP NO	TIME	AGENT NAMES	REMARKS
1	878115	202558	11.00 AM	WORLD WIDE REGISTRATION & V.BAGYARAGHAVAN	
2	851810	202559	11.00AM	WORLD WIDE REGISTRATION & V.BAGYARAGHAVAN	
3	851808	202564	11.00AM	WORLD WIDE REGISTRATION & V.BAGYARAGHAVAN	
4	783720	200498	11.00AM	WORLD WIDE REGISTRATION & V.BAGYARAGHAVAN	
5	878113	202565	11.00AM	WORLD WIDE REGISTRATION & V.BAGYARAGHAVAN	
6	878102	202561	11.00AM	WORLD WIDE REGISTRATION & V.BAGYARAGHAVAN	



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ADJOURNMENT HEARING DATE -07/01/2013

THE FOLLOWING MATTERS ARE FIXED FOR DISPOSAL

S NO	APPLICATION NO	OPP NO	TIME	AGENT NAMES	REMARKS
7	615614	59392	2.00 PM	WORLD WIDE REGISTRATION & MOHAN ASSOCIATES	
8	615465	59248	2.00 PM	WORLD WIDE REGISTRATION & MOHAN ASSOCIATES	
9	615496	61813	2.00 PM	WORLD WIDE REGISTRATION & MOHAN ASSOCIATES	



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OPPOSITION HEARING FOR THE MONTH OF JANUARY – 2013

BEFORE MR.V.NATARAJAN, DEPUTY REGISTRAR OF TRADE MARKS & G.I.R

ADJOURNMENT HEARING DATE -08/01/2013

THE FOLLOWING MATTERS ARE FIXED FOR DISPOSAL

S NO	APPLICATION NO	OPP NO	TIME	AGENT NAMES	REMARKS
1	712333	715485	11.00AM	DEPENNING & DEPENNING & R.K DEWAN & CO	
2	728906	720480	11.15AM	DANIEL GLADY & DELHI REGISTRATION SERVICE	
3	794458	175856	11.45AM	ANAND & ANAND & M.P MIRCHANDANI & CO	
4	794458	172477	12.00PM	ANAND & ANAND & GLADYS DANIEL	
5	795228	178274	12.15PM	L.R SWAMI & CO & DELHI REGISTRATION SERVICE	
6	797083	721041	12.30PM	HARI KRISHNA HOLLA & PARTH PARENTERAL PVT LTD	
7	797591	195749	12.45PM	BHARAT SHAH & CO & AJAY SAHINI & ASSOCIATES	



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BEFORE MR.V.NATARAJAN, DEPUTY REGISTRAR OF TRADE MARKS & G.I.R

ADJOURNMENT HEARING DATE 08/01/2013

THE FOLLOWING MATTERS ARE FIXED FOR DISPOSAL

S NO	APP NO	OPP NO	TIME	AGENT NAMES	REMARKS
8	797937	238933	2.15 PM	MOHAN ASSOCIATES & DELHI REGISTRATIION SERVICE	
9	798012	206760	2.30PM	KHODAY BREWERIES & LALL SETHI	
10	799518	727388	2.45PM	V. NARAYANA RAO & DELHI REGISTRATION SERVICE	
11	799519	727389	3.00PM	V. NARAYANA RAO & DELHI REGISTRATION SERVICE	
12	799831	178141	3.15PM	TRICONS & INTTL ADVOCATES	
13	799832	178142	3.30PM	TRICONS & INTTL ADVOCATES	
14	799833	178143	3.45PM	TRICONS & INTTL ADVOCATES	



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OPPOSITION HEARING FOR THE MONTH OF JANUARY - 2013

BEFORE MR.V.NATARAJAN, DEPUTY REGISTRAR OF TRADE MARKS & G.I.R

ADJOURNMENT HEARING DATE 09/01/2013

THE FOLLOWING MATTERS ARE FIXED FOR DISPOSAL

S NO	APPLICATION NO	OPP NO	TIME	AGENT NAMES	REMARKS
1	812648	716512	11.00AM	MOHAN ASSOCIATES & DEPENNING & DEPENNING	
2	823070	715315	11.15AM	L.R SWAMI & CO & DELHI REGN SERVICE	
3	838249	721701	11.30AM	KHODAY INDIA LTD & ANAND & ANAND	
4	850938	713200	11.45AM	VANCE & HEALTH PHARMACEUTICALS & SUSHANT .M.SINGH	
5	879516	726288	12.00PM	KHODAY BREWERIES & ANAND & ANAND	
6	881259	719423	12.15PM	DEPENNING & DEPENNING & LALJI ADVOCATES	
7	885384	172258	12.30PM	V. NARAYANA RAO & ANAND & ANAND	
8	888246	716485	12.45 PM	S.S.S LINGAM COMPANY & MOHAN ASSOCIATES	



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THE FOLLOWING MATTERS ARE FIXED FOR DISPOSAL

S NO	APPLICATION NO	OPP NO	TIME	AGENT NAMES	REMARKS
9	793877	175062	2.00 PM	C.DANIEL & GLADYS & PRATHIBA M. SINGH	
10	1464339	259512	2.45PM	MOHAN ASSOCIATES & ALTACIT GLOBAL	
11	827371	714466	3.00PM	HOLLA ASSOCIATES & AMARJIT ASSOCIATES	
12	843352	228586	3.15PM	CHANDRAKANT.M JOSHI & VIDHANI TRADE MARK	



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Opposition Hearing for the Month of JANUARY- 2013

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ADJOURNMENT HEARING DATE 10/01/2013

THE FOLLOWING MATERS ARE FIXED FOR DISPOSAL

SL:No	App:No	Opp:No	Time	Agent's Name	Remarks
1	512088	54088	11.00 A.M	BALAKRISHNAN & LAW & PRUDENCE	
2	515420	51838	11.15 A.M	AV NATHAN & KAMATH &KAMATH	
3	515678	51839	11.30 A.M	AV .NATHAN & KAMATH &KAMATH	
4	560812	53571	11.45 A.M	C.VENKATASUBRAMANI AM & SURESH &CO	
5	582221	57991	12.00 P.M	ANAND &ANAND & LALL &SETHI	
6	637974	172478	12.15 P.M	KIRTHI&CO & DANIEL &GLADYS	
7	639224	732163	12.30 P.M	MOHAN ASSOCIATES & R.K DEWAN &CO	



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INTELLECTUAL
PROPERTY INDIA
PATENTS/DESIGNS/TRADE MARKS
GEOGRAPHICAL INDICATIONS

Opposition Hearing for the Month of JANUARY- 2013

BEFORE MR.V.NATARAJAN,DEPUTY REGISTRAR OF TRADE MARKS & G.I.R

ADJOURNMENT HEARING DATE 10/01/2013

THE FOLLOWING MATERS ARE FIXED FOR DISPOSAL

SL:No	App:No	Opp:No	Time	Agent's Name	Remarks
8	640492	721413	12.45 P.M	P.C.N RAGHUPATHI AD & AZB & PARTNERS	
9	656145	220824	2.15 P.M	REMFREY & SAGAR & THE ACME COMPANY	
10	663368	58622	2.30 P.M	BALAKRISHNAN & DELHI TRADE MARK	
11	667444	716876	02.45 P.M	P.CN RAGHUPATHY & BAL PHARMA LTD	
12	667603	720610	3.00 A.M	L.R SWMI&CO & M.P MIRCHADANI CO	
13	667748	717693	3.15 P.M	HARI KRISHNA S.HOLLA & V.BALAKRISHNAN	
14	667754	717692	3.30 P.M	HARI KRISHNA S.HOLLA & L.R SWMI&CO	



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Opposition Hearing for the Month of JANAUARY- 2013

BEFORE MR.V.NATARAJAN,DEPUTY REGISTRAR OF TRADE MARKS & G.I.R

ADJOURNMENT HEARING DATE11/01/201

THE FOLLOWING MATERS ARE FIXED FOR DISPOSAL

SL:No	App:No	Opp:No	Time	Agent's Name	Remarks
1	635474	201600	11.00 A.M	LAW &PRUDENCE & D. P AHUJA &CO	
2	668924	62750	11.15 A.M	KAMATH &KAMATH & R.K DEWAN &CO	
3	671386	722645	11.30 A.M	DEPENING&DEPENING & M.R C.MJOSHI	
4	673428	736158	11.45 A.M	ANAND&ANAND & REMFY SAGAR	
5	673999	205518	12.00 P.M	R.K DEWAN &CO & REMFY & SAGAR	
6	677070	711613	12.15 P.M	A.T BHAGAT & CO & INDIA LAW SERVICE	
7	677580	96027	12.30 P.M	DEPENING&DEPENING & MADAMSER &CO	
8	678576	744682	12.30 P.M	DEPENING&DEPENING & RVR.ASSOCIATES	



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ADJOURNMENT HEARING DATE 11/01/2013

THE FOLLOWING MATERS ARE FIXED FOR DISPOSAL

SL:No	App:No	Opp:No	Time	Agent's Name	Remarks
9	681957	178401	12.45 P.M	V.RAVI & ASHOKA REGISTRATION	
10	689615	726308	2.00 P.M	TRICONS &CO & STERANCO HEALTH CARE	
11	692392	717412	2.15 P.M	RAMNATH & ASSOCIATES & R.K DEWAN CO	
12	692396	721281	2.30 P.M	RAMNATH & ASSOCIATES & INTERNATIONAL TRADE	
13	693043	233163	02.45 P.M	KAMATH &KAMATH & ANAND &ANAND	
14	694597	716545	3.00 A.M	DEPENING&DEPENING & VISHESH &ASSOCIATES	
15	698530	714594	3.15 P.M	DEPENING&DEPENING & MANGLA REGISTRATION	
16	698532	719164	3.30 P.M	DEPENING&DEPENING & AZB PARTNERS	
17	698661	716371	3.45 P.M	A.K RAVINATHERANATHPRIN CEPS & PHARMACHUTICALS	



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ADJOURNMENT HEARING DATE 21/01/2013

THE FOLLOWING MATTERS ARE FIXED FOR DISPOSAL

S NO	APP NO	OPP NO	TIME	AGENT NAMES	REMARKS
1	666388	778121	11.00AM	MGM DIAMOND BEACH RESORT & SS.RANA & CO	
2	666387	778122	11.15AM	MGM DIAMOND BEACH RESORT & SS.RANA & CO	
3	676174	82299	11.30AM	V. BALAKRISHNAN & V.BAGYARAGHAVAN	
4	683561	62179	11.45AM	DEPENNING & DEPENNING & LALL SETHI	
5	683563	62181	12.00PM	DEPENNING & DEPENNING & LALL SETHI	
6	686520	58187	12.15PM	RAO & RAO & ASIAN PATENT BUREAU	
7	722183	195636	12.30PM	V.BAGYARAGHAVAN & HARI KRISHNA S.HOLLA	



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ADJOURNMENT HEARING DATE 21/01/2013

THE FOLLOWING MATTERS ARE FIXED FOR DISPOSAL

S NO	APP NO	OPP NO	TIME	AGENT NAMES	REMARKS
8	728921	226721	2.00 PM	R.K DEWAN & CO & V.BAGYARAGHAVAN	
9	733368	735918	2.15 PM	MARKS & TRADE & L.R SWAMI & CO	
10	781271	173279	2.30 PM	V. BALAKRISHNAN & V.BAGYARAGHAVAN	
11	789654	719332	2.45 PM	ULTRAMARINE & PIGMENT & Y.T TRIVEDI & CO	
12	789656	720080	3.00 PM	BABU ASSOCIATES & VARIKASERY & VARIKESERY	
13	791785	182185	3.15 PM	L.R SWAMI & CO & VARIKASERY & VARIKASERY	
14	815117	716954	3.30 PM	HARIKRISHNA HOLLA & DELHI REGISTRATION	
15	393349	260231	3.45 PM	R. SATHISHKUMAR	



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OPPOSITION HEARING FOR THE MONTH OF JANUARY – 2013

BEFORE MR.V.NATARAJAN, DEPUTY REGISTRAR OF TRADE MARKS & G.I.R

ADJOURNMENT HEARING DATE 22/01/2013

THE FOLLOWING MATTERS ARE FIXED FOR DISPOSAL

S NO	APP NO	OPP NO	TIME	AGENT NAMES	REMARKS
1	841826	718963	11.00AM	PERUM BULAVIL RADHA KRISHNA & M.P MIRCHANDANI	
2	841826	716256	11.15AM	PERUM BULAVIL RADHA KRISHNA & ANAND & ANAND	
3	874559	723589	11.30AM	RAMNATH & ASSOCIATES & KAYSER & CO	
4	874566	723186	11.45AM	RAMNATH & ASSOCIATES & MEDLEY PHARMACEUTICALS	
5	874566	723177	12.00PM	INDIAN GENOMIX & JEHANGIR GULABHAI	
6	874910	169818	12.15PM	HOLLA ASSOCIATES & ARORA REGISTRATION	



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ADJOURNMENT HEARING DATE 22/01/2013

THE FOLLOWING MATTERS ARE FIXED FOR DISPOSAL

S NO	APP NO	OPP NO	TIME	AGENT NAMES	REMARKS
7	875396	722382	12.30PM	C.DANIEL & GLADY & INTERNATIONAL TRADE MARK BUREAU	
8	875397	722381	12.45PM	C.DANIEL GLADYS & INTERNATIONAL TRADEMARK BUREU	
9	875479	716454	2.15PM	RAO & RAO & BAL PHARMA LTD	
10	875737	727259	2.30PM	G.RAMJI & HOLLA ASSOCIATES	
11	877959	720014	2.30PM	V.K SINHA & POONA DAL BESAN MILL	
12	819427	716338	2.45 PM	JUS MAXIMA LTD & A.V NATHAN ASSOCIATES	
13	819429	716339	3.00 PM	JUS MAXIMA LTD & A.V NATHAN ASSOCIATES	



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OPPOSITION HEARING FOR THE MONTH OF JANUARY - 2013

BEFORE MR.V.NATARAJAN, DEPUTY REGISTRAR OF TRADE MARKS & G.I.R

ADJOURNMENT HEARING DATE -23/01/2013

THE FOLLOWING MATTERS ARE FIXED FOR DISPOSAL

S NO	APPLICATION NO	OPP NO	TIME	AGENT NAMES	REMARKS
1	800472	251044	11.00AM	G.RAMJI & NEON LABORATORIES LTD	
2	804058	721069	11.15AM	K.HEMAPRAKASH RAO & ANAND & ANAND	
3	806552	721404	11.30AM	KHODAY BREWERIES & LALL & SETHI	
4	807129	714510	11.45AM	V.NARAYANA RAO & V.VEERARAGHAVAN	
5	810381	158510	12.00PM	RAO & RAO & M.P MIRCHANDANI	
6	811028	224117	12.15PM	V.RAVI & BHARAT SHAH & COMPANY	
7	812224	715360	12.30PM	MARKS & TRADE & REMFYR SAGAR	
8	812329	197139	12.45PM	KHODAY BREWERIES & MALHOTRA & MALHOTRA	



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No. TOP/

Government of India
Trade Marks Registry
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BEFORE MR.V.NATARAJAN, DEPUTY REGISTRAR OF TRADE MARKS & G.I.R

ADJOURNMENT HEARING DATE -23/01/2013

THE FOLLOWING MATTERS ARE FIXED FOR DISPOSAL

S NO	APPLICATION NO	OPP NO		AGENT NAMES	REMARKS
9	812849	730941	2.15PM	C.DANIEL GLADY & U S V LTD	
10	813522	727718	2.30PM	KHODAY BREWERIES LTD & DELHI REGN SERVICE	
11	813541	726740	2.45PM	KHODAY BREWERIES & LALL & SETHI	
12	826323	208685	3.00PM	MOHAN ASSOCIATES & ANAND & ANAND	
13	836583	722041	3.15PM	K.S R & CO & LALJI ADVOCATES	
14	869299	722343	3.30PM	C.DANIEL GLADYS & KRISHNA SAURASTRI	
15	872296	215544	3.45 PM	D.P AHUJA & COMPANY & DEPENNING & DEPENNING	



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BEFORE MR.V.NATARAJAN, DEPUTY REGISTRAR OF TRADE MARKS & G.I.R

ADJOURNMENT HEARING DATE 24/01/2013

THE FOLLOWING MATTERS ARE FIXED FOR DISPOSAL

S NO	APP NO	OPP NO	TIME	AGENT NAMES	REMARKS
1	800472	253516	11.00 AM	G.RAMJI & C.DANIEL & GLADYS	
2	803105	717667	11.15 AM	INTERNATIONAL TRADE MARK & BAL PHARMA LTD	
3	803106	260201	11.30 AM	INTERNATIONAL TRADE MARK & AMARJIT ASSOCIATES	
4	803231	722190	11.45 AM	A P R ASSOCIATES & INTTL ADVOCARE	
5	805554	717259	12.00 PM	C.DANIEL GLADYS & AMARJIT ASSOCIATES	
6	805562	721556	12.15 PM	UNIQUE TRADE MARK SERVICE & NEON LABORATORIES	
7	807129	717100	12.30 PM	V.NARAYANA RAO & DEPENNING & DEPENNING	



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THE FOLLOWING MATTERS ARE FIXED FOR DISPOSAL

S N O	APP NO	OPP NO	TIME	AGENT NAMES	REMARKS
8	807678	718895	12.45 PM	L.R SWAMI & CO & S.S RANA & CO	
9	809171	717402	2.00 PM	MOHAN ASSOCIATES & M.P MIRCHANDANI & CO	
10	819591	716904	2.15 PM	HARI KRISHNA HOLLA & A T BHAGAT & CO	
11	876840	721651	2.30 PM	S.SHRINIKRAJ & DELHI REGISTRATION SERVICE	
12	877529	709678	2.45 PM	DORCAS MARKET MAKERS LTD & W.S KANE & CO	
13	877530	709679	3.00 PM	DORCAS MARKET MAKERS LTD & W.S KANE & CO	
14	770964	716427	3.15 PM	L.S DAVAR & CO & R.K DEWAN & CO	
15	770965	716441	3.30 PM	L.S DAVAR & CO & R.K DEWAN & CO	

